

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Dated Guwahati the 13th May, 2013.

NOTIFICATION

NO.HC.VII-48/2013/ 4239 /A,### In furtherance to the Office Memorandum NO.HC.VII-48/2013/3963/A, dated 08.05.2013 regarding retention of HP Laptops alongwith printers by the Judicial Officers on payment of token value of Rs.500/-(Rupees five hundred) only, it is informed that they may submit the said token value by way of Treasury Challan in the Account Head 0070-other Administrative Service 01-Admn. Of Justice 800-other receipts.

A copy of the Treasury Challan is to be furnished to the undersigned for information.

By Order etc

JOINT REGISTRAR (PM&P)

Memo No. HC.VII-48/2013/ 4240-4329 /A, dated: 13.5.2013.
Copy to:

1. The L.R. & Secretary, to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Registrar General, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl for circulation among the Judicial Officers of their respective state.
4. The Registrar (Vig./Judl./ Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. All the District & Sessions Judges, Assam.
7. The Judge, Designated Court, Assam, Guwahati.
8. The Principal Judge, Family Court No.I & II, Kamrup, Guwahati/ Cachar, Silchar.
9. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
10. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
11. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI, Assam, Guwahati.
14. The Member Secretary, Assam State Legal Services Authority, Kamrup, Guwahati.
15. The Member, MACT, Guwahati/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
16. The Member, Foreigners Tribunal, Mangaldoi,
17. The Special Judge, Addl. CBI Court, No.I&II, Assam, Chandmari, Guwahati
18. The Joint Registrar, Recruitment/ Vigilance/ Judicial, Gauhati High Court, Guwahati.
19. All the Chief Judicial Magistrates, Assam.
20. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati.
21. The Deputy Registrar, Finance/ PM&P/ OSD&PRO/ Bench-cum-Recruitment/ G&C, Gauhati High Court, Guwahati.
22. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
23. The Asstt. Registrar (PM&P), Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati for his Lordship's kind information.
25. The P.S. to Hon'ble Mr. Justice A.C. Upadhyay, Gauhati High Court, Guwahati for his Lordship's kind information.
26. The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati for his Lordship's kind information.
27. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Office Memorandum immediately.
28. Office file.

JOINT REGISTRAR (PM&P)

13.5.13